## Declaration of Assets and Liabilities

I, KUMARI RAS BHARTI, son/daughter/wife of PARDEEP KUMAR iged. 26 years, belonging to BIHAR VIDHAM SABHA

service and presently working as OFFICE ATTENDENT (GARDEMER)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Nome
(1)	Cash,	5.000			40-44	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. 2000			A Commence of the Commence of	
(111)	Bonds, Debentures and Shares in companies		w-w-		The state of the s	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Police No- 82	67 70 45			and the second s
(v)	Motor Vehicles (details of make, etc.)		Action of the Control	and the state of t		ecolo de
(vI)	Jewellery (give details of weight and value)	109 - 6	3330		10 days	AL MICE CYCLE
(vII)	Other assets, such as values of claims / interests	A CONTRACTOR OF THE PARTY OF TH	D (1)	Section 1	Solition of the state of the st	t - i - Storb

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Kumani Ras Bhante

	dealing with telephones		- manager of the second
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax (Only in case of proprietary business)		
	(Iv) Property Tax		and the second s
C. GPF/	Personal Detall  CPF/PRAN No. :-	0165365684	
Gend	er :- F	(M/F)	
Date	of Birth :- 0	20119	9 6 (DD/MM/YYYY)
Class	Group :- C	(A/B/C)	
Cadr		CTARDENER lame e.g. B.A.SBihar Adminis	trative Service,
	6.S.	S Bihar Secretariat Service et	c.)
Home	District :- \\	HARKHAND	
kno	I hereby declare that wiedge and belief.	the above details are	true to the best of my
			mariRgsBhandei KUMARIRASBHARTI
Dino	PATNA	Designation: OFF	CEATTENDENT (GARDENER)
	06.02,2023	Department: CA	RE TAKER SECTION

(d) dues to departments

Note:

Kumari Ras Bhartie

in prescribed format.

Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated]  Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				Edition in an analysis of the second	- Albania
(H)	Non-Agricultural Land - Location(5) - Survey number(5) - Extent (Total measurement) -Current market value	And the second s				
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(Y)	Others (such as interest in property)				Annual Control	Parameter a

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
a)	(I) Loans from Banks	3BI (B.U.M)	7.LAKT
<u>a</u>	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		a Stray
	(c) dues to departments dealing with supply of electricity		